GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA

STARRED QUESTION NO:179
ANSWERED ON:11.08.2011
COMPUTERISATION OF RECORDS OF SWB
Owaisi Shri Asaduddin;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has initiated the computerisation and digitization of the records of State Wakf Boards (SWBs);

(b) if so, the details and objectives thereof;

(c) the funds approved and released for the said purpose during each of the last three years and current year;

(d) the funds utilized out of the allocated amount during the said period; and

(e) the details of State Wakf Boards where the said work has been completed so far?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 179 ASKED BY SHRI BHISMA SHANKER ALIAS KUSHAL TIWARI AND SHRI ASADUDDIN OWAISI REGARDING COMPURETISATION OF RECORDS OF SWB TO BE ANSWERED ON 11.08.2011.

The Joint Parliamentary Committee (JPC) on Wakf, in its Ninth Report, presented to the Rajya Sabha on 23rd October, 2008 and laid in the Lok Sabha on 23rd October, 2008, recommended computerization of the records of the State Wakf Boards (SWBs) with Central financial assistance. The proposal was approved by the Government and the scheme of computerization of the records of the SWBs was launched in December, 2009. The main objective of the scheme is to streamline record keeping, introduce transparency and to computerize the various functions/ processes of the SWBs. The scheme envisages to develop a web-based software named "Wakf Management System of India" (WAMSI), which will host a Centralized data base of waqf properties for all the SWBs in four modules viz. registration of wakf, leasing details of wakf properties, annual return assessment and litigation tracking. It will also provide a document management system that envisages scanning and preservation of records to ensure their safety and reliability. The scheme is applicable to 30 (thirty) SWBs including the SWB of Jammu & Kashmir, the Central Wakf Council (CWC) and the National Informatics Centre (NIC).

The details of funds approved and released to the NIC, SWBs and the CWC during the year 2009-10, 2010-11 and 2011-12 is as under:-

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     (Rs. in crores)
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Year	Sanctioned Budget	Amount Released
2009-10	10.00	8.06
2010-11	13.00	3.62
2011-12 (Up to 31st July, 2011)	5.00	0.27
Total	28.00	11.95

An amount of Rs. 11.95 crores has been disbursed by the Central Government to NIC, 26 SWBs and the CWC till date. The Ministry has from time to time and recently on 25th April, 2011 requested the SWBs to furnish utilization certificates of the funds released under the scheme.

The Centralized Computing Facility (CCF) has been set up in 14 (fourteen) SWBs and the data entry in the registration module has been started in these SWBs. The setting up of CCF in the remaining SWBs, where funds have been released, is at various stages of completion.